

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GREATER ARAFAT TANNERS
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GREATER ARAFAT TANNERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08/09/1989
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19116UP1989PTC011154
5.	Address of the registered office and principal office (if any) of corporate debtor	12-CNEW JAJMAU ROAD KANPUR UTTAR PRADESH UP 208010 IN
6.	Date of closure of Insolvency Resolution Process	19-06-2022
7.	Liquidation commencement date of corporate debtor	01-04-2024 as per the Order dated 01-04-2024 of Hon'ble NCLT, Allahabad. The order uploaded on NCLT Website and intimated to Liquidator vide email dtd 04-04-2024
8.	Name and registration number of the insolvency professional acting as liquidator	Swami Deen Gupta IBBI/IPA/003/IP-N000132/2017-18/11458
9.	Address and e-mail of the liquidator, as registered with the Board	2/64 Vishesh Khand Gomti Nagar , Lucknow-226010 sdguptacmaip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	2/64 Vishesh Khand Gomti Nagar , Lucknow-226010 cirp.greaterarafat@gmail.com
11.	Last date for submission of claims	01-05-2024

Notice is hereby given that the National Company Law Tribunal , Allahabad has ordered the commencement of liquidation of GREATER ARAFAT TANNERS PRIVATE LIMITED on **01-04-2024**

The stakeholders of GREATER ARAFAT TANNERS PRIVATE LIMITED are hereby called upon to submit their claims with proof **on or before 01-05-2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Relevant Forms for submission of claims are available at <https://ibbi.gov.in/en/home/downloads> at Sr. No 3

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : **Swami Deen Gupta**
Reg. No. IBBI/IPA/003/IP-N000132/2017-18/11458
AFA Valid till : 29-10-2024

Place: Lucknow
Date : 09-04-2024